

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5723  
ANSWERED ON:30.04.2003  
KATNI-GUMLA NATIONAL HIGHWAY 78  
VISHNU DEO SAI

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) when the sanction for Katni-Gumla National Highway No. 78 was given;
- (b) the funds spent thereon as on March 31, 2003;
- (c) the works for which sanctions have been given and the proposals which have been turned down;
- (d) whether the quality of work has been examined;
- (e) if so, by whom; and
- (f) the details of action taken against defaulting officers and contractors for sub-standard construction and repair ?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD KHANDURI))

- (a) to (c) Katni Gumla Road was declared as National Highway 78 on 6.1.99. Rs.23.00 crore have been spent upto 31.3.2003 for this National Highway. 26 works amounting to Rs. 34.43 crore have been sanctioned during the last three years. No proposal has been turned down.
- (d) and (e) Yes Sir, by the officers of State PWD and Ministry.
- (f) State Government of Chhattisgarh has been instructed to take necessary action for blacklisting a contractor for collecting sub-standard quality of metal in some stretches between Jashpur to Pathalgaon on this National Highway.